

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 120(ND) 09

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2018**

**NAME OF THE COMPANY: Sh. Neelamber Agarwal Vs. M/s Neel Padam
Builders Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397-398

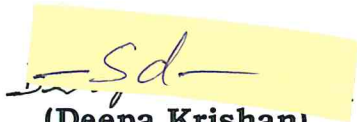
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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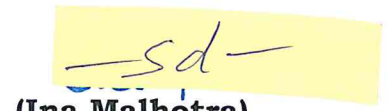
Present for the Petitioner: Mr. Jayant Mehta and Mr. Anuj Shah, Advocates

Present for the Respondent: None

ORDER

No time left. Renotify this case on 19th February, 2019 at 2:00 p.m.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**